

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 20.07.2018

**ORDER NO. 150 OF 2018**

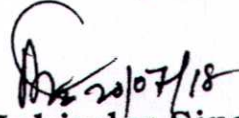
Hon'ble HOD is pleased to modify the roster order no. 143 of 2018 for CESTAT, Bangalore from 23/07/2018 to 03/08/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. Dinesha, Member (Judicial)	From 23/07/2018 to 03/08/2018	Single Member Bench Matters.

Note:

1. Whenever the Judicial Member of the Division Bench is un-available during the aforementioned period Sh. P. Dinesha, Member (J) will sit in the Division Bench and the Single Member matters listed before him shall stand adjourned.

**By order,**

  
(Mohinder Singh)  
Dy. Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Bangalore/ P.A.  
to Registrar/ Dy. Registrar/Asstt. Registrar/Bar  
Association/Chief Commissioner (AR)/ Commissioner  
(AR)/Notice Board/ Website/Guard File/Office Copy.

  
Dy. Registrar

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 20.07.2018

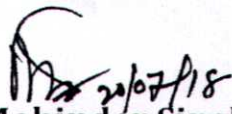
**ORDER NO. 151 of 2018**

Hon'ble HOD is pleased to partially modify the roster order no. **103 of 2018 for CESTAT, Mumbai for 25/07/2018** to the extent indicated below:-

On **25/07/2018** at 02.30 a.m. Hon'ble Shri C. J. Mathew, Member (Technical) and Hon'ble Dr. Suvendu Kr. Pati, Member (Judicial) will hear the following part-heard matters:-

C/135 & 19 others (a group of 20 appeals).

By Order

  
(Mohinder Singh)  
Deputy Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/  
Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/  
Website/Guard File/Office Copy.

  
Dy. Registrar